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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P. NO. 7/94 in
O.A. NO. 190/93

New Delhi this the 8th day of March, 1994

CORAM :

THE HON'BLE MR. JUSTICE V. S. MALIMATH, CHAIRMAN
THE HON'BLE MR. S. R. ADIGE, MEMBER (A)

M. P. Sharma S/O Gordhan Dass,
Working as Office Superintendent,
Dept. of Urban Development,
Govt. of N.C.T. of Delhi,
R/O 7/2, Daryaganj, New Delhi. ... Applicant

In Person

Versus

1. Shri R. K. Takkar,
Chief Secretary,
Govt. of N.C.T. of Delhi,
5, Sham Nath Marg, Delhi.
2. Shri Omesh Saigal,
Secretary (Finance),
Govt. of N.C.T. of Delhi,
5, Sham Nath Marg, Delhi.
3. Shri P. V. Jayakrishnan,
Secretary, Deptt. of
Urban Development,
(Previously Local Self Govt. Deptt.),
Govt. of N.C.T. of Delhi,
Vikas Bhawan, B-Block,
New Delhi - 110002. ... Respondents

By Advocate Shri S. Adlakha

O R D E R (ORAL)

Hon'ble Mr. Justice V. S. Malimath --

Now that the order of the Tribunal has been
complied with, there is no need to pursue these
proceedings. Accordingly, the same are dropped.

Adige
(S. R. Adige)

Member (A)

Malimath
(V. S. Malimath)

Chairman

/as/